THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (d) A development grant @ ₹ 50 crore per district per year is released for the development of seven identified backward districts of Andhra Pradesh. So far, an amount of ₹ 1050 crore has been released for the development of these seven districts for the period 2014-15 to 2016-17. As informed by the Ministry of Finance, release of the next installment is under consideration.

## Modern equipments to SDRF

 $3550.\ DR.\ SASIKALA\ PUSHPA\ RAMASWAMY:$  Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has taken any steps to augment the efforts of State Governments in providing modern equipments to State Disaster Response Force (SDRF);
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (c) Raising of State Disaster Response Force in a State and equipping them with modern equipments is the primary responsibility of the State concerned. However, there is a provision in the items and norms of State Disaster Response Funds that the State Government can incur the expenditure not exceeding 10% of total annual allocation in SDRF to procure essential search, rescue, evacuation equipments including communication equipments etc.

## **Detention Centres in the country**

3551. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has formulated new manual for 'Detention Centres' across the country;
  - (b) if so, the details thereof;
- (c) whether Government has included various aspects in the new manual with special focus on women detenus;
  - (d) if so, the details thereof; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (e) With a view to formalise the setting up of detention/holding centres in various States/UTs for restricting the movement of illegal immigrants/foreign nationals awaiting deportation, the Government has prepared a Model Detention Centre Manual and circulated to all State Governments/U.T. Administrations on 09.01.2019.

The Manual covers amenities to be provided in the detention centres/holding centres for the inmates to maintain standards of living in consonance with basic human needs. This includes amenities like electricity with generator, drinking water (including water coolers), facilities for hygiene, accommodation with beds, sufficient toilets/baths with provision of running water, communication facilities, provision for kitchen, proper drainage and sewage facilities etc. The Manual also provides for provision of properly segregated accommodation for male and female detainees, deployment of adequate lady security staff commensurate with the requirement of women detainees, special attention to the women/nursing mother etc. It has also been provided that members of the same family should not be separated and all family members may be housed in the same detention centre.

## Guest teachers in NDMC schools

3552. SHRI RAM NATH THAKUR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether guest teachers in New Delhi Municipal Council (NDMC) schools are continuing for the last several years;
  - (b) whether they are eligible for regularisation;
  - (c) whether any service audit for their regularisation is being contemplated; and
  - (d) by when they would be regularised?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) The New Delhi Municipal Council (NDMC) has informed that the Guest teachers were first engaged in the year 2013 on daily wage basis to meet the shortage of teachers in NDMC schools. Guest teachers were also engaged in year 2016. The services of Guest teachers are purely temporary and are extended on year to year basis based on their performance review. Services of junior most Guest teachers are discontinued on availability of regular teachers on account of departmental promotion or direct recruitment through Delhi Subordinate Services Selection Board (DSSSB).